

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 151/94
NEW DELHI THIS THE 4TH DAY OF FEBRUARY, 1994.

HON'BLE MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN
HON'BLE MR.B.N.DHOUNDIYAL, MEMBER(A)
Dr.(Miss) Arundhati Banerjee
d/o Late Sh.A.K.Banerjee
aged about 42 years
r/o Sector I/32 Sadiq Nagar
New Delhi-110049 Applicant

BY ADVOCATE SHRI GYAN PRAKASH

Vs.

1. Union Public Service Commission
through Secretary, U.P.S.C
Dholpur House, Shahjahan Road
New Delhi.
2. Secretary,
Ministry of Education and
Human Resources
Shastri Bhavan
New Delhi
3. Director General
Archaeological Surevey of India
Janpath, New Delhi. Respondents

ORDER(ORAL)

Learned counsel for the applicant
states that this OA may be dismissed as withdrawn.
Accordingly, it is dismissed.


(B.N.DHOUNDIYAL)
MEMBER(A)

SNS


(S.K.DHAON)
VICE-CHAIRMAN(J)